NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CP/694/ (IB)/CB/2017 PETITION NUMBER

: AGENCIA COMMERCIAL MARITIMA LOGISTICS PVT LTD NAME OF THE PETITIONER(S)

: TIERRA FOOD INDIA PVT LTD NAME OF THE RESPONDENT(S)

: 9 RULE 6 UNDER SECTION

SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL)

REPRESENTATION BY WHOM

1. Soy Joseph

K.M. ANAND 2.

ORDER

Counsels representing both the parties are present. PCS representing the respondent stated that he has not received the copy of the petition alongwith the documents relied upon and prayed for time to file the counter. Counsel for petitioner is directed to provide a copy of the petition alongwith the documents relied on to the respondent. Time is extended at request of both the counsels to make submissions. Put up on 03.01.2018.

S Vijayaraghavan Member (Technical)

-sd-K Anantha Padmanabha Swamy Member (Judicial)